

(c) Recommended outlay for the year 1989-90 is Rs. 45 lakhs.

**Demands of passengers at Kutch  
(W.R.)**

4186. SHRI ANOOPCHAND SHAH:  
Will the Minister of RAILWAYS be pleased to state:

(a) whether any 'Dharna' was arranged by Kutch passengers Association and Kutch Yuvak mandal on 6 February, 1989 at Western Railway Headquarters, Bombay;

(b) if so, the demands presented to the General manger, Western Railway; and

(c) Government's reaction thereto?

THE MINISTER OF STATE OF THE  
MINISTRY OF RAILWAYS (SHRI  
MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). The main demands and the Government's views thereon are given below:—

<i>Demand</i>	<i>Government's views</i>
(i) Change in the timings of 31/32 Bombay Central-Gandhidham Express and augmentation of its load.	(i) Presently not feasible due to operational and resource Constraints
(ii) Construction of a new B.G. line from Gandhidham to Bhuj Nalia.	(ii) A Techno-economic survey was carried out but the project was found to be unremunerative and was not taken up.
(iii) Formation of Gandhidham Division.	(iii) There is no such proposal at present.
(iv) Increasing the length and height of platforms at Bachau, Samakhiyali and Gandhidham.	(iv) Extension of platform at Gandhidham already completed. Extension of platform at Bachau and Samakhiyali likely to be completed in 1989. However, the existing height of the Platforms is considered adequate.
(v) Renaming of Gandhidham Express as Kutch Express or Kutch Mail.	(v) Being renamed as Kutch Express from 1.5.1989.

**Voters list**

4187. SHRI SRIBALLAV PANIGRAHI:  
Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there has been a large scale rigging in some States in the current enumeration of voters list of those having attained 18 years of age:

(b) if so, the names of the States from where such reports have come;

(c) the action taken by Union Government; and

(d) the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF LAW AND JUSTICE (SHRI